

NATIONAL COMPANY LAW TRIBUNAL

DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/CAA/91 – 96/ 2017
NAME OF THE TRANSFEROR : RADHASOAMI SECURITIES PVT LTD
NAME OF THE TRANSFEROR : ONE SOURCE IDEAS PVT LTD
NAME OF THE TRANSFEROR : NOCHI INDUSTRIES PVT LTD
NAME OF THE TRANSFEROR : CAREWELL CONSULTANTS PVT LTD
NAME OF THE TRANSFEROR : SUBH LABH SHARE BROKERS PVT LTD
NAME OF THE TRANSFERRE : RADHASOAMI RESOURCES LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PAWAN JHABAK
ROSHAN ATIQ
for
HARI SHANKAR MANI

Counsel for Applicant.

M. R. K. N.

ORDER

Heard the Petitioner. Order reserved.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)